

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 43 OF 2017 &  
IA NO. 115, 116 OF 2017**

**Dated: 3<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Indian Oil Corporation Ltd. ...Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Bani Dikshit  
Ms. Jyoti Maneshwari

Counsel for the Respondent(s) : Mr. Prashant Bezbourah  
Mr. Sumit Kishore for PNGRB  
  
Mr. R. Sudhinder  
Mr. Siladitya Chatterjee for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter  
on **24.03.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**